

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2816  
TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2026**

**INSPECTIONS OF MEDICINES BY CDSCO IN HIMANCHAL PRDESH**

**2816 # MS. INDU BALA GOSWAMI:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Central Drugs Standard Control Organisation (CDSCO) has conducted quality inspections of medicines manufactured in Himachal Pradesh;
- (b) if so, the details thereof; and
- (c) whether any discrepancies were found in sensitive medicines such as injections, lotions, and eye drops during these inspections, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) to (c): As a part of quality monitoring and in order to assess the regulatory compliance of drug manufacturing premises in the country including Himachal Pradesh, the Central Drugs Standard Control Organization (CDSCO), in collaboration with state regulators, initiated risk-based inspections of drug manufacturing and testing firms in December 2022. Firms have been identified based on risk criteria like number of drugs declared as not of standard quality, complaints, criticality of the products etc. As of now, CDSCO along with State Drugs Controllers (SDCs) have conducted risk-based inspections of more than 960 premises since December, 2022 and based on findings, more than 860 actions like issuance of show cause notices, stop production order, suspension, cancellation of licenses /product licenses, warning letters have been taken by the States/UTs as per the provisions of the Drugs Rules 1945.

List of drugs of various companies, which are declared Not of Standard Quality/ Spurious/ Adulterated by the Central Drugs Testing Laboratories is uploaded and available on the website of CDSCO under the heading of Drug Alert ([www.cdsc.gov.in](http://www.cdsc.gov.in)) and actions taken as per provisions of the Drugs and Cosmetics Act, 1940 and rules thereunder.

\*\*\*\*\*